

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :19/12/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1512-AT11A.M.

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	561/2022 (/0000)	SHEETAL KADAM DO KASHIRAM KADAM Vs. SEBI	Mr. Gaurav Sharma, Advocate K. Ashar AND Co.
	Sub Matter :	Misc. Application/0000995/2022		
	Sub Matter :	Misc. Application/0000996/2022		
	Misc. Application	995/2022	SHEETAL KADAM- CONDONATION OF DELAY Vs. SEBI	Mr. Gaurav Sharma, Advocate
			(Main Matter Number :SEBI Appeal/0000561/2022)	
	Misc. Application	996/2022 (/0000)	SHEETAL KADAM- STAY APPLICATION Vs. SEBI	Mr. Gaurav Sharma, Advocate
			(Main Matter Number :SEBI Appeal/0000561/2022)	
2	Misc. Application	1558/2022	RAJESH TUKARAM DAMBRE-EXEMPTION Vs. SEBI	Corporate Pleaders, Advocates
			(Main Matter Number :SEBI Appeal/0001006/2022)	
	Misc. Application	1559/2022	RAJESH TUKARAM DAMBRE-DELAY Vs. SEBI	Corporate Pleaders, Advocates
			(Main Matter Number :SEBI Appeal/0001006/2022)	

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	Misc. Application	1560/2022	CHANDRAKANT BABU MOHITE-DELAY Vs. SEBI	Corporate Advocates Pleaders,
(Main Matter Number :SEBI Appeal/0001007/2022)				
4	Misc. Application	1561/2022	RAJESH TUKARAM DAMBRE AND ANR.-EXEMPTION Vs. SEBI	Corporate Advocates Pleaders,
(Main Matter Number :SEBI Appeal/0001008/2022)				
	Misc. Application	1562/2022	RAJESH TUKARAM DAMBRE AND ANR.-DELAY Vs. SEBI	Corporate Advocates Pleaders,
(Main Matter Number :SEBI Appeal/0001008/2022)				
	SEBI Appeal	1006/2022	RAJESH TUKARAM DAMBRE Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001558/2022		
Sub Matter :		Misc. Application/0001559/2022		
	SEBI Appeal	1007/2022	CHANDRAKANT BABU MOHITE Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001560/2022		
	SEBI Appeal	1008/2022	RAJESH TUKARAM DAMBRE AND ANR. Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001561/2022		
Sub Matter :		Misc. Application/0001562/2022		
<u>768-ADMISSION-COURTCODE-METKOREAO-at11.07AM</u>				
5	Misc. Application	1420/2022	Prashant Boorugu-DELAY Vs. SEBI	Loknath Mishra Advocate
(Main Matter Number :SEBI Appeal/0000933/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	933/2022	Prashant Boorugu Vs. SEBI	Loknath Mishra Advocate
Sub Matter :		Misc. Application/0001420/2022		

714-ADMISSION-COURTCODE -NEWEVERWTM-AT11.10A.M

6	Misc. Application	1517/2022	M/s. Newever Trade Wings Limited - Delay Vs. SEBI	R.V.Legal
(Main Matter Number :SEBI Appeal/0000988/2022)				
	Misc. Application	1518/2022	M/s. Newever Trade Wings Limited - Stay Vs. SEBI	R.V.Legal
	SEBI Appeal	988/2022	M/s. Newever Trade Wings Limited Vs. SEBI	R.V.Legal
Sub Matter :		Misc. Application/0001517/2022		

855-ADMISSION-COURTCODE-NEWEVERWTM-AT 11.10A.M

7	Misc. Application	1659/2022	AKASH KUMAR AND ANR.-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000998/2022)				
	Misc. Application	1660/2022	AKASH KUMAR AND ANR.-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000998/2022)				
	Misc. Application	1661/2022	AKASH KUMAR AND ANR.-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000998/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	998/2022	AKASH KUMAR AND ANR. Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001659/2022		
Sub Matter :		Misc. Application/0001660/2022		
Sub Matter :		Misc. Application/0001661/2022		

686-ADMISSION-COURTCODE-NEWEVERWTM

8	Misc. Application	1690/2022	BHASKAR PAUL AND ORS.-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001017/2022)				
	Misc. Application	1691/2022	BHASKAR PAUL AND ORS.-EXEMPTION Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001017/2022)				
	Misc. Application	1692/2022	BHASKAR PAUL AND ORS.-STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0001017/2022)				
	SEBI Appeal	1017/2022	BHASKAR PAUL AND ORS. Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0001690/2022		
Sub Matter :		Misc. Application/0001691/2022		
Sub Matter :		Misc. Application/0001692/2022		

24-ADMISSION-COURTCODE-OMNITECHAO-AT11.15AM

9	SEBI Appeal	1015/2022	ATUL MAGANLAL HEMANI AND ORS. Vs. SEBI	Juris Matrix Partners LLP
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740-ADMISSION-COURTCODE-BOMBAYDYEINGAO-AT11.20AM

10	Misc. Application	1688/2022	MR.R.A.SHAH AND ORS.-URGENCY Vs. SEBI	Parth P. Shah
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0001016/2022)				
	Misc. Application	1689/2022	MR.R.A.SHAH ORS.-STAY Vs. SEBI	AND Parth P. Shah
(Main Matter Number :SEBI Appeal/0001016/2022)				
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
Sub Matter :		Misc. Application/0001688/2022		
Sub Matter :		Misc. Application/0001689/2022		

228-PARTHEARD-COURTCODE-MARGINSHORTFALL-AT11.25AM

11	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
Sub Matter :		Misc. Application/0000736/2021		
Sub Matter(Disposed) :		Misc. Application/0000683/2021		
Sub Matter :		Misc. Application/0000512/2020		
Sub Matter :		Misc. Application/0000422/2020		
Sub Matter :		Misc. Application/0000585/2020		
Sub Matter :		Misc. Application/0001192/2021		
Sub Matter :		Misc. Application/0001353/2021		
Sub Matter :		Misc. Application/0001354/2021		
Sub Matter :		Misc. Application/0000134/2022		
Sub Matter :		Misc. Application/0000213/2022		
Sub Matter :		Misc. Application/0000221/2022		
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	PARINAM LAW ASSOCIATES Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1353/2021	ANKIT MEHTA AND OTHERS- INTERVENTION APPLICATION Vs. NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	134/2022	Edelweiss Custodial Services Ltd.-INTERVENING APPL Vs. NSE Clearing Limited and Anr.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	213/2022	Edelweiss Custodial Services Ltd. -Direction Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	221/2022	Mr. jayesh M. jhaveri Intervenor Vs. NSE Clearing Limited and Anr.	M/s. Kamal and Co. Advocates for Intervenor
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1354/2021	MANINDRA CHANDRASEN- INTERVENTION APP Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				
12	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
13	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co. P.N.Modi,Sr. Adv. - R1, None for R2
Sub Matter : Misc. Application/0000099/2020				
Sub Matter : Misc. Application/0000482/2020				
Sub Matter(Disposed) : Misc. Application/0001166/2021				
Sub Matter(Disposed) : Misc. Application/0001167/2021				
Sub Matter : Misc. Application/0001346/2021				
	Misc. Application	1346/2021	HARSH ROHITBHAI PATEL -INTERVENOR Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	ROBIN SHAH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000080/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR (Main Matter Number :SEBI Appeal/0000080/2020)	PARINAM LAW ASSOCIATES
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR (Main Matter Number :SEBI Appeal/0000080/2020)	PUROHIT AND PUROHIT
	Misc. Application	1407/2021	SMC GLOBAL SECURITIES LTD.-STAY Vs. NSE CLEARING LIMITED AND ORS. (Main Matter Number :SEBI Appeal/0000757/2021)	Prakash Shah and Associates
	SEBI Appeal	757/2021	SMC GLOBAL SECURITIES LTD. Vs. NSE CLEARING LIMITED AND ORS.	Prakash Shah and Associates
	Sub Matter(Disposed) :	Misc. Application/0001406/2021		
	Sub Matter :	Misc. Application/0001407/2021		
	Sub Matter(Disposed) :	Misc. Application/0000133/2022		

470-PARTHEARD-COURTCODE-BIOCONINSIDER-AT12 NOON

14	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
	Sub Matter(Disposed) :	Misc. Application/0000937/2021		
	Sub Matter(Disposed) :	Misc. Application/0000938/2021		

210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT12.05AM

15	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
	Sub Matter(Disposed) :	Misc. Application/0000737/2021		
	Sub Matter(Disposed) :	Misc. Application/0000047/2021		
	Sub Matter(Disposed) :	Misc. Application/0001171/2021		

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Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :	Misc. Application/0000674/2022		
SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP

Sub Matter(Disposed) : Misc. Application/0000048/2021

18-DISPOSAL-SHORTFALLFUNDS-AT12.15 P.M

16 SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
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791-DISPOSAL-COURTCODE-REJECTEDAPPLICATION-12.10PM

17 IRDA Appeal	11/2020 (/0000)	ATS Share Brokers Pvt. Ltd. Vs. IRDA	Mr. Ankur Kumar, Advocate Bhave and Co.
Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000015/2020		
Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000016/2020		
Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000013/2022		
Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000014/2022		
Sub Matter :	IRDA-MISCAPPLICATION/0000017/2022		

47-DISPOSAL-COURTCODE-WINSOMEGDR-AT12.20P.M.

18 SEBI Appeal	745/2021 (/0000)	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter :	Misc. Application/0001306/2021		
Sub Matter(Disposed) :	Misc. Application/0001307/2021		
Sub Matter :	Misc. Application/0000313/2022		

Misc. Application	1306/2021	ARUN PANCHARIYA- Interim Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000745/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	313/2022	SEBI- FOR DIRECTION Vs. ARUN PANCHARIYA	VIDHI PARTNERS Sandeep Wadhawan, Advocate

(Main Matter Number :SEBI Appeal/0000745/2021)

837-DISPOSAL-COURTCODE-SECURITYDEPOSIT-AT12.25PM

19	IRDA Appeal	4/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD. Vs. IRDAI	Vis Legis Law Practice, Advocates
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Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000010/2022

Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000011/2022

Sub Matter : IRDA-MISAPPLICATION/0000012/2022

	IRDA-MISAPPLIC ATION	12/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD-DELAY Vs. IRDAI	Vis Legis Law Practice, Advocates
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(Main Matter Number :IRDA Appeal/0000004/2022)

500-DISPOSAL-CCODE-COMPLAINT-AT12.30PM

20	SEBI Appeal	30/2022 (/0000)	MEHTA EQUITIES LTD. Vs. SEBI AND ORS.	M/s. Kookada and Associates Advocate for Appellant
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Sub Matter(Disposed) : Misc. Application/0001056/2022

717-DISPOSAL-COURTCODE-LODRREGULATION-12.35PM

21	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
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Sub Matter(Disposed) : Misc. Application/0000182/2022

Sub Matter(Disposed) : Misc. Application/0000183/2022

Sub Matter : Misc. Application/0000353/2022

	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
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Sub Matter(Disposed) : Misc. Application/0000211/2022

Sub Matter(Disposed) : Misc. Application/0000212/2022

Sub Matter(Disposed) : Misc. Application/0000573/2022

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				
	Misc. Application	1015/2022	PRAMOD MANOHARLAL JAIN -DELAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	Misc. Application	1016/2022	PRAMOD MANOHARLAL JAIN -STAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000744/2022)				
	SEBI Appeal	744/2022	PRAMOD MANOHARLAL JAIN Vs. SEBI	Kamal Agrawal AR
Sub Matter :	Misc. Application/0001015/2022			
Sub Matter :	Misc. Application/0001016/2022			

734-ADMDISPOSAL-COURTCODE-LODRARSS-AT12.40P.M.

22	SEBI Appeal	120/2022	Subash Agarwal and Ors. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000128/2022				
Sub Matter(Disposed) : Misc. Application/0000129/2022				
Sub Matter(Disposed) : Misc. Application/0000216/2022				
	SEBI Appeal	121/2022 (/0000)	SWARUP CHANDRA PARIJA and Ors. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000110/2022				
Sub Matter(Disposed) : Misc. Application/0000111/2022				
Sub Matter(Disposed) : Misc. Application/0000217/2022				

889-DISPOSAL-COURTCODE-DECCANAO-AT12.45P.M

23	SEBI Appeal	395/2022	T.VENKATRAM AND ANR. Vs. SEBI	Visesha Law Services
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000539/2022				
	SEBI Appeal	421/2022	P.K. IYER Vs. SEBI	Mahima Makhija Associate
Sub Matter : Misc. Application/0000955/2022				
	Misc. Application	955/2022	DELAY IN REPLY Vs. P.K. Iyer	ELP Corporate Advisory and Litigation Practice Eshwars
(Main Matter Number :SEBI Appeal/0000421/2022)				

9-DISPOSAL-COURTCODE-PREFERENTIALISSUE-AT12.50PM

24	SEBI Appeal	650/2022	GEETABEN JOSHI AND ANR. Vs. SEBI	Corporate Advocates	Pleaders,
Sub Matter(Disposed) : Misc. Application/0001022/2022					
Sub Matter : Misc. Application/0001687/2022					
	Misc. Application	1687/2022	SEBI-DELAY IN REPLY Vs. GEETABEN JOSHI AND ANR.	K Ashar and Co Corporate Advocates	Pleaders,
(Main Matter Number :SEBI Appeal/0000650/2022)					

899DISPOSAL-COURTCODE-ESAARAO-AT12.55PM

25	SEBI Appeal	658/2022	GIRRAJ KISHOR AGRAWAL AND ORS. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter : Misc. Application/0001693/2022					
	Misc. Application	1430/2022	Jaidev Gupta HUF Vs. SEBI	profess law Associates	
(Main Matter Number :SEBI Appeal/0000952/2022)					
	SEBI Appeal	952/2022	Jaidev Gupta HUF Vs. SEBI	Profess Law Associates	
Sub Matter : Misc. Application/0001430/2022					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	Misc. Application	1693/2022	SEBI-DELAY IN REPLY Vs. GIRRAJ KISHOR AGRAWAL AND ORS.	K Ashar and Co PROFESS LAW ASSOCIATES

(Main Matter Number :SEBI Appeal/0000658/2022)